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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 10.4.2000

CP 4/98 (OA 41/94)

Vinod Prakash Mishra, Assistant Mechanical Engineer (Safety), Western Railway, Ajmer.

... Applicant/Petitioner

Versus

1. Shri V.K. Agarwal, Chairman, Railway Board, Rail Bhawan, New Delhi.
2. Shri V.D. Gupta, General Manager, Western Railway, Churchgate, Mumbai.

... Respondents

CORAM:

HON'BLE MR. JUSTICE B.S. FAHOTE, VICE CHAIRMAN

HON'BLE MR. H.F. HAWANI, ADMINISTRATIVE MEMBER

For the Applicant

... Mr. F.F. Mathur, proxy counsel
for Mr. R.N. Mathur

For the Respondents

... Mr. Anupam Agarwal, proxy
counsel for Mr. Manish Bhandari

O R D E R

PER HON'BLE MR. JUSTICE B.S. FAHOTE, VICE CHAIRMAN

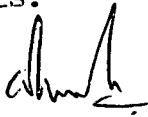
This petition is filed complaining the disobedience of the order of this Tribunal dated 25.4.97, passed in OA 41/94. We think it appropriate to extract the relevant operative portion of the order, as under :-

"In other words, grant of adhoc promotion to the applicant shall not have any effect on the seniority position of others in Group-E or Group-A posts. Such grant of adhoc promotion to the applicant shall also not entitle him to claim any seniority over any person appointed on a regular basis to a Group-A post before or after the applicant's appointment thereto on adhoc basis and he will only be entitled to pay and allowances of Group-A post from the date he assumes charge thereof after his appointment on adhoc basis depending upon the availability of vacancy in Group-A post.

17. The OA is disposed of accordingly with no order as to costs."

Rsg

2. In terms of the above order, the applicant has been given promotion to the Senior Scale post in Group-A, posting him as Divisional Mechanical Engineer (DL). If that is so, the order of this Tribunal has been complied with. In this view of the matter, we do not see merit in this petition and accordingly, the Contempt Petition is closed. No costs.


(N.P.NAWANI)
MEMBER (A)


(B.S.RAIKOTE)
VICE CHAIRMAN